NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.10/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2017

NAME OF THE PARTIES: Ms. Amita Buhariwala

V/s.

M/s. N.H.B. Agrotech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

VINOU LURING ARLV & PRINCE

ARUN DESHPANDE PCS FOR

MARKEN

BIGNATURE

PUNDS

AND ANTARKOR

Resp

<u>Common Order</u>
<u>TCP No. 08/111/NCLT/MB/MAH/2013</u>
<u>TCP No. 09/111/NCLT/MB/MAH/2013</u>
<u>TCP No. 10/111/NCLT/MB/MAH/2013</u>

Reserved for orders.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)